## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.233/230/HDB/2017
NAME OF THE COMPANY	Cancer Genetics India Private Limited
NAME OF THE PETITIONER(S)	Cancer Genetics India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
NARGH KUMAR SANGAR	Advocale	900666072 Singennoush Rgmuil	RM

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard. Mr.Naresh Kumar Sangam, Learned Counsel for Petitioner and Mr.Anil Kumar, Learned Counsel for Respondent.

At the request of both the Counsels, case is posted to 20-12-2017.

Member (T)

Member (J)

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